

## Annexure-4

Name of the corporate debtor: GVK Power (Goindwal Sahib) Limited

Date of commencement of CIRP: 10th October 2022

List of creditors as on: 23rd August 2023

List of Other creditors, if any, (other than financial creditors and operational creditors)

(Amount in INR)

S No	Name of Creditor	Identification No	Details of Claim received		Details of Claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted / Provisionally admitted #	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party	% of voting share in CoC						
1	Punjab State Power Corporation Ltd		12-Jan-23	9,278,267,957	1	Other Creditors	-	-	No	NA	9,278,267,956	-	-	-	-	# Note-2
	<b>Total</b>			<b>9,278,267,957</b>	<b>1</b>		<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>9,278,267,956</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	

# Note 2- PSPCL has filed claim of ~INR 928 crores on account of capacity charges payable as per Annual Fixed Charges determined by PSERC and directed as per APTEL's interim orders in Appeal 41 of 2020. PSPCL has acknowledged in its claim form that its claim is contingent upon final orders passed by the relevant tribunals and courts where the related matters are pending.